

Auction Notice

No Ac/Hc/Sgr-359.

Dated 29/11/23.

There are some obsolete/unserviceable/Scrap items viz-a-viz furniture/ computers/ printers/ UPS's/ photosate machines/fax machines/type writers/AC's and electronic gadgets etc. located in the premises of High Court of J&K and Ladakh at Srinagar wing, which would like to be auctioned through an open auction mode to be held for **furniture items** on 7th December, 2023 at 1:00 p.m. and for **computer/ electronic gadgets** on 12th December, 2023 at 1.00 p.m. sharp with following terms and conditions.

1. **For the furniture items**, all the stock holders will be permitted to examine the auction material on the date fixed for furniture items i.e. **7th December,2023**, from **10:00 a.m. to 12:00 o'clock** who would thereafter submit their respective bid for upliftment of the furniture material by 1.00 p.m. on the very date.
2. **For the computer/ electronic gadgets**, all the stock holders will be permitted to examine the auction material for **computer/ electronic gadgets** on the date fixed for **computer/ electronic gadgets** i.e, **12th December,2023** from **10:00 a.m. to 12:00. o'clock sharp** who would thereafter submit their respective bid for upliftment of the material by 1:00 p.m. on the very date .
3. That before putting the material on auction, all the bidders shall deposit an amount of **Rs.10,000/-** as security deposit with the office of the undersigned.
4. The successful bidders shall deposit the full bidding amount on the auctiony... by **3:00 p.m.** and would lift the material and remove from the site at his/their own costs within two days from the date of auction for which purpose he/they will be provided Gate Pass, failing which security amount shall forfeit.
5. The security amount deposited by the unsuccessful bidders will be remitted to them on the very date of auction.
6. The Auction Committee,High Court of J&K and Ladakh Srinagar shall reserve the right to accept/reject any or all bids without assigning reason/notice thereof.



Account Officer

High Court of J&K and Ladakh

Sgr.

No Ac/Hc/Sgr-360-63

Dated 29/11/23.

copy to,

1. Registrar General, High Court of J&K and Ladakh, for information.
2. Director Information J&K, Srinagar for publishing the Auction Notice in two daily local newspapers having wide circulation in the valley.
3. In-Charge NIC, High Court of J&K and Ladakh, Srinagar for uploading Auction Notice on official website.
- 4 All notice boards.



Accounts officer